

Annexure-B

**List of documents acceptable as proof of address for enrollment on the
Roll of Advocates:-**

1. Aadhar Card
2. Latest Landline telephone Bill
3. Rent-Deed/Rent Agreement/Lease Deed (Registered with Sub-Registrar of U.T. Chandigarh, District Mohali or District Panchkula)
4. House allotment letter
5. Water/Electricity Bill
6. Passport
7. Driving License
8. Property Tax Receipt (not older than one year)
9. Gas Connection with latest receipt of refill of gas cylinder (not older than 3 months)
10. Ration Card
11. Other documents acceptable as address proof as per Unique Identification Authority of India.


23/09/2021
Registrar (Rules)